

(d) when the same is likely to be implemented; and

(e) whether Government have decided to constitute a Committee for this purpose, if so, when and the names of Members of the Committee and the time by which the Committee is likely to submit its report?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI VASANT SATHE): (a), (c), (d) and (e). Government have no proposal to set up any separate Committee for this purpose. The Press Commission is proposed to be re-constituted shortly with revised and more comprehensive terms of reference. The inclusion of an item on diffusion and delinking of newspapers from big industrial houses in the revised terms of reference will be given due consideration.

(b) The names of newspaper companies/undertakings, who are presently registered Under Section 26 of the Monopolies Restrictive Trade Practices Act, 1969, are as follows:

1. Capital Limited—Birla Group
2. Eastern Economist Limited.—Birla Group.
3. Newspapers Ltd.—Birla Group
4. Tamilnadu—Thiagaraja Chettiar Group.
5. A few undertakings belonging to the Indian Express Group.

Insufficient Coal supply to Thermal Stations in Bihar

58. SHRI SATISH PRASAD SINGH: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that thermal stations in Bihar are not getting sufficient coal to run the plants to full capacity; and

(b) if so, the action proposed to be taken by Government in the matter?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): (a) Thermal power stations in Bihar have not been getting the linked quantities of coal resulting in depletion of their coal stocks, particularly at Barauni.

(b) A number of steps have been taken to step up supplies of coal to the thermal power stations in Bihar.

Some of these are as follows:—

(i) Coal companies and Railways have been asked to step up coal supplies to the power stations in Bihar.

(ii) Close liaison is being maintained between the Department of Coal, Railways and Department of Power.

(iii) High level inter-ministerial meetings are also held periodically to review coal supplies to the power stations.

(iv) A control room has been set up in the Railway Board to monitor the coal supplies to power stations on daily basis.

Diversion of Coal to other States in bulk by Bihar

59. SHRI SATISH PRASAD SINGH: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state:

(a) whether it is a fact that coal is being diverted to other States in bulk by Bihar State;

(b) if so, the quantities so diverted to other States, details thereof;

(c) whether the rest of the coal is not sufficient for the users of Bihar State; and